

COMMANDING OFFICER'S POWER TO ADMINISTER OATHS ACT 1836

ACT No. IX. OF 1836

(Rep., by Act 10 of 1873)

[11th April, 1836.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 11th April 1836.*

It is hereby enacted, that the commanding officer of any military station occupied by troops in the service of the East India Company, shall be competent to administer, within the limits of such military station, any Oath which a Justice of the Peace is competent to administer within the said territories, and that such Oath shall in all respects, be of the same effect as if taken within the said territories before a Justice of the Peace.

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